

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

O.A.No.812/89

New Delhi this the 8th day of March, 1994.

Shri Justice V.S. Malimath, Chairman.

Shri S.R. Adige, Member (A).

Ms. Bina,
Stenographer Grade 'D',
Ministry of Transport,
Parivahan Bhavan,
1, Sansad Marg,
New Delhi.

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Petitioner.

By Advocate Shri B.L. Madhok, proxy for Shri B.S. Mainee,
Counsel.

Vs.

Union of India through
The Secretary,
Ministry of Transport,
Department of Surface Transport
Parivahan Bhavan,
1, Sansad Marg,
New Delhi.

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Respondent.

None for the respondents.

ORDER (ORAL)

Shri Justice V.S. Malimath.

On the request of the learned counsel for the
petitioner Shri B.L. Madhok appearing for Shri B.S. Mainee,
this application is dismissed as not pressed.

Adige
(S.R. ADIGE)
MEMBER (A)

Malimath
(V.S. MALIMATH)
CHAIRMAN

'SRD'
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